

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 49(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s. Mr. Amit Jain & ors. V/s. M/s. Faridabad Metal Udyag Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 58/59

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Though the respondents were granted time to file their reply, but the same has not been done.

2. Let court notice be issued to them through counsel in this case, returnable on 25.07.2016 at 10.30 a.m.

Sd/-

(Ina Malhotra)

Member Judicial

Sd/-

(R.Varadharajan)

Member Judicial